

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 16th March, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 33/2018	M/s Vikas Ecotech Ltd. Vs. State of Govt. of Rajasthan & Ors.	Mr. I. K. Kapila & Mr. Ajay Kumar Singh, Advs. for Appellant
2.	Original Application No. 73/2018	Sarita Devi Vs. The Lt. Governor & Ors.	Mr. Satya Narayan Vashishth & Ms. Meena Kumari, Advs. for Applicant
3.	Original Application No. 133/2018 (M.A. No. 351/2018)	Utkarsh Panwar Vs. State of Uttar Pradesh & Ors.	Ms. Pooja Dhar, Adv. for Applicant
4.	Original Application No. 136/2018 (M.A. No. 357/2018)	Sudhir Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant
5.	M.A. No. 350/2018 IN Original Application No. 618/2016	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar Pandey, Adv. for Applicant in M.A.
6.	M.A. No. 358/2018 IN Original Application No. 809/2017	Rajeev Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 to 4
AFTER NOTICE			
7.	Original Application No. 07/2018	Rakesh Kumar & Ors. Vs. M/s Billing Sweets Shop & Ors.	Mr. Rajeev Sharma, Adv. for Applicant Mr. Swetab Kumar, Adv.
FOR COMPLETION OF PLEADINGS			
8.	Original Application No. 643/2017	Rajesh Sharma & Anr. Vs. Union of India & Ors.	Mr. Ashwini Kumar, Adv. for Applicant Mr. Amit Kumar, Adv. for R-1 Mr. Anil Grover, AAG for R-3 to 6 Mr. Sandeep Bajaj, Adv. for R-7 to 9 Mr. Rajkumar, Adv. for CPCB
9.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited Vs. Central Pollution Control Board & Ors.	Mr. Sanjeev Kapoor & Mr. Nawneet Vibhaw, Advs. for Appellant Mr. Shlok Chandra, Adv. for CPCB Mr. Dhruv Pal, Adv. for MoEF
10.	Original Application No. 49/2018 (M.A. No.119/2018)	Ashok Jain Vs. Rajasthan State Pollution Control Board	Mr. Navneet Dugar, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for RSPCB
FOR HEARING			
11.	Original Application No. 329/2015 (M.A. No. 283/2018)	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO
12.	Original Application No. 521/2015	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr. Kshamendra Mathur, Adv. for Applicant Dr. P. S. Bhati, AAG for RSPCB Mr. Shiv Mangal Sharma, AAG for State of

			Rajasthan and RSPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Mehta, Adv. for R-3 Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Mishra, Adv. for UPPCB
13.	Original Application No.448 (T _{HC})/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017)	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. V.K. Mathur, Adv. for R – 3 Mr. Dinesh Mehta, Adv. for R – 4 Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
14.	M.A No. 832/2014 IN Original Application No. 358(THC)/2013	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Dinesh Mehta, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
15.	Original Application No. 20(T _{HC})/2015	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
16.	Original Application No.446 (T _{HC})/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Dinesh Mehta, Adv. for R – 5 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv.
17.	Original Application No. 202/2016 (M.A. No. 381/2016)	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra, Adv. for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
18.	Review Application No. 21/2017 IN M.A. No. 547/2017 IN Original Application No. 202/2016	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
19.	Original Application No. 34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R– 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay

			Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for RSPCB Mr. B. V. Niren, Adv. for CGWA
20.	Review Application No. 25/2017 IN M.A. No. 1230/2016 IN O.A. No. 34/2014 (T _{HC})	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, Adv. for Applicant
21.	Original Application No. 783/2017 (M. A. No. 189/2018)	Balotra Water Pollution Control Treatment & Research Foundation Trust Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Pinaki Misra, Sr. Adv. with Mr. Vinay Kothari, Advs. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kacchawa, Adv. Mr. Rishab Sancheti, Adv. Mr. Balendu Shekhar, Adv. Mr. Digvijay Singh, Adv.
22.	Original Application No. 317/2015 (M.A. No. 831/2015, M.A. No. 788/2017, M.A. No. 1059/2017 & M.A. No. 53/2018)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant Mr. Rajesh Raina, Adv. for R-1 & 3 Mr. Pradeep Mishra, Adv. for R-2 Ms. Priyanka Swami, Adv. for State of UP Mr. Shubhankar Jha, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB Mr. Ravi P. Mehrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv. Mr. Pradeep Jain, Adv. Mr. Rahul Pratap, Adv. Mr. R. K. Singh, Adv.
23.	Original Application No. 561/2015	Cherub Singla Vs. Union of India & Ors.	Mr. Avneesh Arputham, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rohit Raj Sachan, Adv. for R-2 Mr. Pradeep Misra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv. for PNG Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Tushar Mehta, ASG with Mr. Ashish Rana, Adv. for R-11 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-27 & 56 Mr. Mukesh Kumar Verma, Adv. for U.P. Mr. Pradyuman Dubey, Adv. for R-69 & 71 Mr. Mukesh Verma, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Sameer Kulshreshtha, Adv.
24.	Original Application No. 389/2017 (M.A. No. 734/2017)	Giri Gaurav alias Mujib Naithani Vs. Dev Bhoomi Awas Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Abhinav Aggarwal, Adv. for R-1 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. for R-3 Mr. Vinay Garg, Adv. for R-5 Mr. Varun Thakur, Adv. for NMCG Mr. Divya Prakash Pande, Adv. for MoEF

25.	Original Application No. 419/2017	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Advs. for Applicant Mr. Ravindra Kumar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16 Dr. Sandeep Singh, Adv. for State of UP Mr. J. J. Sarkar, Adv. for NOIDA
26.	Original Application No. 471/2017 (M.A. No. 921/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Atul Singh, Adv. Mr. Rahul Khurana, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Ravinder Kumar, Adv. for NOIDA
27.	Original Application No. 503/2017 (M.A. No. 997/2017)	Gardenia Aims Developers Pvt. Ltd. Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Rishi K. Awasthi, Advs. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Pradeep Mishra, Adv. for R-3 Mr. V. K. Shukla, Adv. for State of MP Ms. Sonali Negi, Adv. for R-4 Mr. Shailly Dinkar, Adv. for R-5 Mr. Mukesh Kumar Verma, Adv. for State of UP Ms. Shailly Dinkar, Adv. Mr. Vishnu Sharma, Adv.

Date : 16th March, 2018

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
28.	Review Application No. 34/2017 (M.A. No.1570/2017) IN Appeal No. 148/2015	Eas Sarma Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in